

SHRI SRIHARI RAO (Rajahmundry): The former sandspit known as Hope Island near Kakinada Port offers excellent facility for being developed into a beautiful tourist centre. The Sandspit which is 16 KM long and one KM wide had been acclaimed as one of the most beautiful spots for attracting international tourists. This island remained unnoticed so far by the Development of Tourism. Similarly, Pichukal Lanka in East Godavari district of Andhra Pradesh, is another spot which could be developed just like Brindavan Gardens. I request the Minister of Tourism to get these spots inspected and developed immediately.

[Translation]

(vii) Need to develop a National Park in Vijaipur—Karhal in Chambal region of Madhya Pradesh

SHRI KAMMODILAL JATAV (Morena): Mr. Deputy Speaker, Sir; there is a vast hilly area in Vijaipur Karkhal development blocks of Morena district in Chambal region of Madhya Pradesh. There are high and low mountains in the area which are in no way less than those of Keshal of Bastar district. In this hilly areas lions, deer, stags, bears, tigers, wild cats and birds are found, but birds and animals are rarely seen in the area. It is because of total lack of roads in the area. Beautification of these mountains has not also been done so far. If Vijaipur and Karhal development blocks are connected with roads and a National Park is developed in the area and a rest house is constructed there by the Government, tourists in thousands from India as well as abroad will visit this place to see the birds and animals of Vijaipur and Karhal.

[English]

(viii) Demand for restricting the import of edible oil to Safeguard the interest of cotton growers.

SHRI KADAMBUR JANARTHANAN (Tirunelveli): Since the declaration of the new policy to import

edible oil in July-August, the Cotton seed price which was ruling at Rs 420 to Rs. 500 per quintal, had suffered a steep fall of 25% to 35%. The present ruling price of cotton seed is Rs. 280 to Rs. 320/- per quintal. Owing to this steep fall of cotton seed price, there is every likelihood of the price of unginned cotton being affected. Thereby it will deprive the cotton growers of remunerative price for cotton.

Since the new cotton season is ahead, the Government must come forward to safeguard the income of cotton growers by restricting the import of edible oil from the new year season onwards.

15.15 hrs.

DIRECT TAX LAWS (AMENDMENT) BILL

[English]

MR DEPUTY SPEAKER: Now we are going to take up item No. 19. Shri Narayan Datt Tiwari to move that, the Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957, the Gift-tax Act, 1958 and the Companies (Profits) Surtax Act, 1964, be taken into consideration.

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): Sir, I beg to move:*

"That the Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957, the Gift-tax Act, 1958 and the Companies (Profits), Surtax Act, 1964, be taken into consideration".

Sir, this amendment Bill and the provisions that are reflected in this Bill have been the subject matter of debate and discussion throughout the

*Moved with the recommendation of the President.